

Name of the corporate debtor: Midas Petrochem Private Limited

Date of commencement of CIRP: 13th January 2025 (Copy of order received on)

List of creditors as: 03-02-2025

List of Operational Creditors (Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Dy. Commissioner of State Tax (VAT)		24/01/2025	22,421,804	-	Unsecur	-	-	No	No	-	-	-	22,421,804	
2	Assistant comissioner(CGST Division)		24/01/2025	12,377,947	-	Unsecur	-	-	No	No	-	-	-	12,377,947	
				34,799,751	-		-	-			-	-	-	34,799,751	

Note: The above claims has been provisionally admitted, based on the documents and explanation submitted by the creditors , which is subject to the change / revision / modification upon receipt of the required relevant information / documents by Suspended Board of Directors to IRP acting as RP